# Central Administrative Tribunal Principal Bench

### OA No.3740/2017

## This the 27th day of October,2017

### Hon'ble Mr. Uday Kumar Varma, Member(A)

Hukum Singh Age 65
Designation Ex-SI, Group B
S/o Lt. Sh. Diwan Singh
R/o Flat No.F-3/4
Indraprastha Apartment
Near Canara Bank Sant Nagar
Burari Delhi-110084.

... Applicant

(By Advocate: Shri Anand Singh Rawat)

#### **Versus**

- Govt. of NCT of Delhi
   Through its
   Chief Secretary,
   I.P. Estate Delhi Secretariat
   New Delhi.
- 2. Deputy Controller of A/c (Fund) Govt. of NCT of Delhi Near Metcalf House Vikas Bhavan-II Civil Lines, Delhi-54.

...Respondents

#### Order(Oral)

#### Hon'ble Mr. Uday Kumar Varma, Member(A)

After arguing for some time, learned counsel for the applicant wishes to withdraw this OA with liberty to file fresh one with better particulars.

2. Accordingly, OA is dismissed as withdrawn with liberty as prayed for.

(Uday Kumar Varma) Member(A)